

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/111/2016
NAME OF THE PETITIONER(S) : B. Adi Narayana Reddy & another
NAME OF THE RESPONDENT(S) : Adarsh Estates Private Limited & 5 others
UNDER SECTION : 111, 397/398, 402 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1) T.K. Bhaskar
Keerthi Krishna

Counsel for Petitioners



ORDER

Matter is called. No representation on behalf of the Petitioner. Matter is adjourned for causing appearance of the Petitioner. Put up on **04.12.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)